### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 5(ND)15 CA. NO.

CORAM:

4.

## PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE COMPANY: M/s. Rishu Manga V/s. M/s. Brand Acadmey Pvt. Ltd.

#### SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
ţ.	VIDUSHI	Adu.	respirant	Vidinsi.
2.	WAMIKA TREHAN	AUU .	For the Pelilioni	wandefelie
مى .	AMAN BHALLA	Aou.	n 11	

#### ORDER

Learned Counsels seeks two weeks time to prepare for the final arguments.

To come up on 06.10.2016.

Sd1-

(R.Varadharajan) Member (Judicial)

Sq.1-

(Maharaj Krishan Hanjura) Member (Judicial)